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Title: Motion regarding amendments made by the Rajya Sabha to the Repealing and Amending Bill, 2014.

THE MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA): I beg to move:

"That the following amendments made by Rajya Sabha in the Bill to repeal certain enactments and to amend certain other enactments, be taken into consideration."

ENACTING FORMULA

1. That at page 1, line 1, *for* the word "Sixty-fifth", the word "Sixty-sixth" be *substituted*.

CLAUSE 1

2. That at page 1, line 2, *for* the words and figure "the Repealing and Amending Act, 2014", the words, figure and bracket "the Repealing and Amending (Second) Act, 2015" be *substituted*.

Madam Speaker, I beg to move that the amendments made by the Rajya Sabha in the Repealing and Amending Bill, 2014 as reported in the Select Committee be taken into consideration. This is only a consequential amendment with regard to the one relating to the year of the Republic and another one relating is to the Short Title.

HON. SPEAKER: It is a small amendment. Please sit down.

SHRI D.V. SADANANDA GOWDA : The first one will be the Repealing and Amending Bill of 2014. Now this will be the Repealing and Amending (Second) Act, 2015. Only these two consequential amendments may kindly be considered.

HON. SPEAKER: The question is:

"That the following amendments made by Rajya Sabha in the Bill to repeal certain enactments and to amend certain other enactments, be taken into consideration."

ENACTING FORMULA

3. That at page 1, line 1, *for* the word "Sixty-fifth", the word "Sixty-sixth" be *substituted*.

CLAUSE 1

4. That at page 1, line 2, *for* the words and figure "the Repealing and Amending Act, 2014", the words, figure and bracket "the Repealing and Amending (Second) Act, 2015" be *substituted*.

The motion was adopted.

ENACTING FORMULA

HON. SPEAKER: I shall now put the amendments to the vote of the House.

The question is:

1. That at page 1, line 1, *for* the word "Sixty-fifth", the word "Sixty-sixth" be *substituted*.

The motion was adopted.

CLAUSE 1

HON. SPEAKER: The question is:

2. That at page 1, line 2, *for* the words and figure "the Repealing and Amending Act, 2014", the words, figure and bracket "the Repealing and Amending (Second) Act, 2015" be *substituted*.

The motion was adopted.

SHRI D.V. SADANANDA GOWDA: I beg to move:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

HON. SPEAKER: The question is:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

The motion was adopted.